

IN THE COURT OF SMALL CAUSES AT MUMBAI

Sub.: Certified copies prepared during the period from 02.08.2021 to 07.08.2021 and ready for delivery.

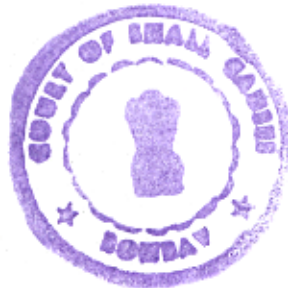
NOTICE

Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

It is further informed that if the delivery of Certified Copies is not taken within 14 days from the date of this notice the applications for Certified Copies will be disposed of and the amount deposited by them will be credited to the Government. The Certified Copy will not be issued further unless fresh application for the same would be filed. It is further notified that if the initial amount of deposit in the rejected application for Certified Copy on the ground of non-removal of objection is not taken back within 14 days from issuance of this notice, the amount will be credited to the Government.

COURT OF SMALL CAUSES

Date :- 8th August, 2021




Shri. Atul G. Rane
Addl. Registrar

ready date . Wise 02.08.2021 TO 07.08.2021

COPYING DEPT.

LIST OF READY COPIES

PERIOD FROM 08/08/2021 TO 07/08/2021

SR. NO.	MEMO NO.	SUIT NO.	PARTY'S NAME	COURT NO.	READY DATE
1	4298	APPEAL 93/21 IN RAD 486/16	SUNITA KHAMKAR	1	02/08/21
2	4204	APPEAL 68/11 IN RAE 1539/99	J. T. TRIVEDI	4	02/08/21
3	4334	RAD/E 537/21	A. J. JADHAV	6	02/08/21
4	4087	APPEAL 430/16 IN RAE 900/14	L. P. KHARWAR	4	02/08/21
5	2536	RAE 982/11	RUSHIL ARYA	6	02/08/21
6	3549	APPEAL 16/15 IN LE 65/09	TEJAS MUNJ	5	02/08/21
7	4220	RAD 1190/1993	SMITA CHOGLA	6	02/08/21
8	4221	RAE 275/1994	SMITA CHOGLA	6	02/08/21
9	4037	APPEAL 20/17 IN RAD 1209/16	ANIL KARLE	4	02/08/21
10	3951	LE 126/10	MUKESH CHHEDA	8	02/08/21
11	3952	LE226/09	MUKESH CHHEDA	8	02/08/21
12	4272	LEC 235/13	DEVENDRA MISHRA	8	02/08/21
13	4305	OBST 11/2000	S.C JADHAVAT	7	02/08/21
14	4176	RAE 810/07	SHIRINI IRANI	8	02/08/21
15	4012	RAD 29/08	M.D.PATEL	8	02/08/21
16	4370	OBST 11/2000	DEEPTI RAJA	7	02/08/21
17	4247	OBST 11/2000	DEEPTI RAJA	7	02/08/21
18	4330	R/R 568/14	D.K.PARONIGAR	8	02/08/21
19	2650	R/R 74/100/10	KRISHNA M. KADAM	8	02/08/21
20	4256	LE 175/17	B.N. SHUKLA	12	02/08/21
21	4314	RAE 748/2014	DIVYAKANT MEHATA	12	02/08/21
22	4315	RAE 748/2014	DIVYAKANT MEHATA	12	02/08/21
23	4317	RAE 748/2014	DIVYAKANT MEHATA	12	02/08/21
24	4172	RAE 1087/2011	SNEHAL MODI	12	02/08/21
25	4184	RAE 1087/2011	LEGAL JURIS	12	02/08/21

26	4155	RAE 1087/2011	LEGAL JURIS	12	02/08/21
27	4294	RAE 959/2015	RUSTAMJI AND GINWALA	12	02/08/21
28	4190	M.A. 58/13	NANKINI AND CO.	18	02/08/21
29	3893	MARJI 131/2013	AJAY KHADE	17	02/08/21
30	4267	M.A. 43/14	A. K. SAVLA.	18	02/08/21
31	3891	EXE. 142/12, R/R 1426/2114/06	C. D. KHARDE	17	02/08/21
32	4336	RAD 564/2017	AMRUTA DEVKAT	13	02/08/21
33	4337	RAD 565/2017	AMRUTA DEVKAT	13	02/08/21
34	4335	RAE 908/2017	AMRUTA DEVKAT	13	02/08/21
35	3075	RAE&R 987/2005	AKSHAR LAWS	13	02/08/21
36	4097	RAE&R 1148/1988	VIRAJ KANDPILE	15	02/08/21
37	4273	RAE&R 398/2016	KAML S CHAUDHARY	14	02/08/21
38	4265	RAE 1864/2012	Z A KDRATI	14	02/08/21
39	4261	EXE 72/2009 SUM 2241/94	K K JADHAV	21	02/08/21
40	4262	EXE 73/2009 SUM 606/95	K K JADHAV	21	02/08/21
41	4270	RAN 45/2017	NILESH SHAH	19	02/08/21
42	4249	RAE 562/2021	P I VAKIL	20	02/08/21
43	4001	LE 71/2011	GORDHANDAS AND FOZDAR	21	02/08/21
44	3279	LE/C 620/1980	S.M.TENDULKAR	24	02/08/21
45	4240	RAE 736/2018	AJAY KUMAR TIWARI	23	02/08/21
46	4323	OBST.NT.800/2009IN LE/C1181/1987	KHAN J.AKHTAR	24	02/08/21
47	3390	RAE 1244/2013	P.B.KEER	22	02/08/21
48	4344	OBST.NT.03/2004 IN LE/C147/1985	RAVIENDRA JOSHI	24	02/08/21
49	4345	OBST.NT.18/2010 IN LE/C 281/1980	RAVIENDRA JOSHI	24	02/08/21
50	4346	OBST.NT.184/2009 IN LE/C 481/1986	RAVIENDRA JOSHI	24	02/08/21
51	4347	OBST.NT.36/2004 IN LE/C480/1986	RAVIENDRA JOSHI	24	02/08/21
52	4348	OBST.NT.21/2002 IN EJECTMENT APPLN.604/E/1972	RAVINDRA JOSHI	24	02/08/21
53	4349	OBST.NT.98/2010 IN LE/C 856/1986	RAVIENDRA JOSHI	24	02/08/21
54	4325	RAD 1094/2011	RAVIENDRA JOSHI	24	02/08/21

55	4153	RAE 1928/1988	NARAYAN MARKULE	33	02/08/21
56	4181	RAD 601/1996	PERMESHWAR DEORE	36	02/08/21
57	4185	L.E. & C 42/2018	JAMSHED ANSARI	25	02/08/21
58	4125	L.E. & C 26/2021	D.S. SABNIS	25	02/08/21
59	4126	L.E. & C 27/2021	D.S. SABNIS	25	02/08/21
60	4281	APPEAL 152/19 IN RAD 2580/06	V. S. BHATT	2	03/08/21
61	4282	APPEAL 153/19 IN RAD 2174/95	V. S. BHATT	2	03/08/21
62	3398	MISC. A. 19/18 IN RAD 439/11	NELSON G. SAMUEL	1	03/08/21
63	2874	T/T 1546/05	PRASHANT SARWANKAR	6	03/08/21
64	4393	MISC. A. 426/19 IN RAE 1087/11	B. N. SHAKLA	4	03/08/21
65	4303	R/R 196/21	D.M.ASSO.	7	03/08/21
66	4304	R/R 195/21	D.M.ASSO.	7	03/08/21
67	3705	RAD 1810/04	GHULAM KHAN	7	03/08/21
68	3706	RAD E 1999/04	GHULAM KHAN	7	03/08/21
69	2476	R/R 19/36/87	ADV ISMAIL SHAIKH	8	03/08/21
70	4290	RAE 959/2015	Piyush Jain	12	03/08/21
71	4036	RAE 446/2021	R D RAJA	10	03/08/21
72	4260	RAE 1070/2001	ALPASH SHETH	12	03/08/21
73	3875	RAE 1292/2017	ANU KHANNA	12	03/08/21
74	4210	OBST. 187/20, RAE 576/3762/70	JAVED A ATAR	16	03/08/21
75	4289	RAD 307/19	PIYUSH N JAIN	17	03/08/21
76	4007	M.A. 11/ 13	A. K. SAVLA.	18	03/08/21
77	3890	R/R 1450/2128/06	A. B. KHARDE	17	03/08/21
78	3885	RAER 1443/2121/06	A. B. KHARDE	17	03/08/21
79	3886	R/R 1433/2111/06	A. B. KHARDE	17	03/08/21
80	4070	LD. 75/21	RAJKUMAR AND CO.	17	03/08/21
81	4285	RAE&R 780/2013	POONAM MADHWANI	13	03/08/21
82	4286	RAE&R 781/2013	POONAM MADHWANI	13	03/08/21
83	2647	RAE&R 463/1987	J I CHABRA	14	03/08/21

84	4201	RAE 85/2020	M H CHANDAN	14	03/08/21
85	4331	RAE&R 1704/2012	DINESH K PARONIGAR	13	03/08/21
86	4287	RAE&R 781/2013	POONAM MADHWANI	13	03/08/21
87	4407	RAD 875/2014	A M GOKHALE	15	03/08/21
88	4048	RAE 1548/2015	AMIT KARLE	19	03/08/21
89	4044	R/R 1154/2017	AMIT KARLE	19	03/08/21
90	4046	RAE 1156/2017	AMIT KARLE	19	03/08/21
91	4136	RAE 320/2021	E A GONSALVES	20	03/08/21
92	4299	TER 5/6/2008	SURAJ SHAH	19	03/08/21
93	4300	TER 5/6/2008	SURAJ SHAH	19	03/08/21
94	4375	TER 48/62/2009	B A CHOWLERA	20	03/08/21
95	4244	RAD 567/2018	R K THAKUR	20	03/08/21
96	4107	R/R/380/2019	V.B.SINGH	22	03/08/21
97	4147	LE/C 88/95/1988	MEHARIA & CO.	24	03/08/21
98	4100	RAE 214/2009	BHARAT SINGH	23	03/08/21
99	4332	LE/C 80/2021	B.S.HARDE	22	03/08/21
100	4283	RAE 1054/2019	D.A. BAROT	26	03/08/21
101	4308	R. APPEAL 488/07 IN RAD 1284/96	SUSHMA SINGH	4	04/08/21
102	4417	R/R 691/19	S. S. SHETTY	6	04/08/21
103	4418	R/R 691/19	PHIROZ IRANI	6	04/08/21
104	4264	REV. 471/18 IN RAD 813/17	PHIROZ IRANI	4	04/08/21
105	4297	REV. 471/18 IN RAD 813/17	JAYDEEEP THAKKAR	4	04/08/21
106	4408	RAD 1684/10	VIDHI PARTNERS	8	04/08/21
107	4174	RAD 256/21	PARVEEN ALI SHAIKH	8	04/08/21
108	4150	MESNE PROFIT 934/09 IN LE 16/2007	P A BHUTA	12	04/08/21
109	4319	RAE&R 510/2014	SULTAN ROSHAN MIRZA	13	04/08/21
110	4320	RAE&R 432/2014	SULTAN ROSHAN MIRZA	13	04/08/21
111	4195	RAE 1221/2014	HARISH R PAWAR	14	04/08/21
112	4368	OBST NT 410/1972 IN EA 427/1968	ALIED CONSTRUCTION COM	14	04/08/21

113	4369	EA 427/1968	APPEAL CONSTRUCTION COM	14	04/08/21
114	3929	RAER 1041/1584/2009	KIRAN JAIN	20	04/08/21
115	4410	TER 5/6/2008	SURAJ SHAH	19	04/08/21
116	4047	RAE 1547/2015	AMIT KARLE	19	04/08/21
117	3469	TER 10/82/2004	B A CHOWLERA	19	04/08/21
118	3932	RAE 836/2016	RAMPRAKASH PANDEY	21	04/08/21
119	4425	EXE A 92/2011 RAER 621/958/03	SANJAY DHADAM	19	04/08/21
120	4207	TER 170/2011	S J GHATGE	19	04/08/21
121	4055	RAD 562/2015	A.I.KAPADIA	23	04/08/21
122	4409	RAE 783/1271/2011	ADV SHAILESH SHAIKH	25	04/08/21
123	3017	RAE 2002/2009	RANJANA PARIKH	26	04/08/21
124	4403	APPEAL 60/17 IN L.E. 101/123/12	KHAN J. AKHTAR	2	05/08/21
125	4088	REVISION 237/15 IN RAE 1427/10	K. P. GALA& ASS.	2	05/08/21
126	4352	APPEAL 24/11 IN RAE 880/1620/98	B. N. SHUKLA	1	05/08/21
127	4361	APPEAL 123/13 IN RAE 612/04	B. N. SHUKLA	1	05/08/21
128	4384	APPEAL 340/17 IN RAE 807/04	B. N. SHUKLA	1	05/08/21
129	4235	RAD 322/1998	K. BHADRICVHA	7	05/08/21
130	266	CONT.NT 4/2017 IN RAE 1087/2011	SHEHAL MODI	12	05/08/21
131	4156	RAE 1087/2011	LEGAL JURIS	12	05/08/21
132	4183	RAE 1087/2011	LEGAL JURIS	12	05/08/21
133	3892	R/R 1436/2114/06	C.D. KHARAT	17	05/08/21
134	4446	M.A. 214/15	MSR. ASS.	18	05/08/21
135	4449	43/14	ANIL KAMBLE	18	05/08/21
136	4302	M.A. 214/15	ANIL KAMBLE	18	05/08/21
137	4364	RAD 243/2011	G V MHATRE	14	05/08/21
138	4406	RAE 515/2020	JAMSHED ANSARI	14	05/08/21
139	4211	RAE 1813/2014	D C MEHTA	19	05/08/21
140	4146	LE/C 738/1986	MEHARIA & CO.	24	05/08/21
141	4148	OBST.NT305/2012 IN LE/C 411/1987	MEHARIA & CO.	24	05/08/21

142	4149	OBST.NT.122/2009 IN LE/C 257/1986	MEHARIA & CO.	24	05/08/21
143	4327	RAE 519/2020	N.A.MANEK	23	05/08/21
144	4456	RAE 422/2017	MS.DEEPALI BASAMIA	23	05/08/21
145	4357	MESNE P 690/11 IN RAE 1571/97	B.N. SHUKLA & CO.	25	05/08/21
146	4358	MESNE 689/11 IN RAE 1569/1997	B.N. SHUKLA & CO.	25	05/08/21
147	4359	L.E. 2/3/2008	B.N. SHUKLA & CO.	25	05/08/21
148	3263	RAE 377/611/2013	SNEHAL MODI	26	05/08/21
149	3685	RAE 1176/1879/2012	MRS MARIA D'SOUZA	26	05/08/21
150	4321	RAE 778/1260/12	SAMEER BOBHATE	26	05/08/21
151	4322	RAE 778/1260/2012	SAMEER BOBHATE	26	05/08/21
152	4463	REVISION 176/19 IN T.E. 129/146/07	S. M. SHAH	1	06/08/21
153	4473	MISC. A. 93/21 IN RAD 486/2016	SUNITA KHAMKAR	1	06/08/21
154	4443	MISC. A. 135/10 IN RAD 1581/10	MEHUL THAKKER	2	06/08/21
155	4163	APPEAL 550/07 IN R/R 1293/02	D. M. ZOPDDKAR	5	06/08/21
156	4416	R/R 691/19	S. S. SHETTY	6	06/08/21
157	4276	R/R 1049/11	CHIRAG BHATT	7	06/08/21
158	4421	RAE 50/12	SARITA KHAIRKAR	7	06/08/21
159	4311	LD 65/21	PRASANNA TARE	9	06/08/21
160	4227	RAE 431/13	V NARVEKAR	9	06/08/21
161	4362	RAE 707/2017	IMRAN FURNITUREWALA	11	06/08/21
162	4171	RAE 1087/2011	SNEHAL MODI	12	06/08/21
163	4288	RAE 959/2015	PIYUSH N JAIN	12	06/08/21
164	4266	RAE 341/14	Z.A. KUDRATI	17	06/08/21
165	4413	M.A. 1035/19	T.C. DESHPANDE	18	06/08/21
166	4182	RAD 764/19	PRADEEP RAMCHANDANI.	16	06/08/21
167	4494	RAE 2192/10	R. K. THAKUR	16	06/08/21
168	4481	RAD 79/18	C. J. JOUSESON.	16	06/08/21
169	4041	RAE 673/2009	AMIT KARLA	13	06/08/21
170	4326	RAE 1221/2014	ASHOK R PANDE	14	06/08/21

171	4340	RAE&R 398/2016	PUNIT GUPTA	14	06/08/21
172	4341	RAE&R 398/2016	PUNIT GUPTA	14	06/08/21
173	4342	RAE&R 398/2016	PUNIT GUPTA	14	06/08/21
174	4377	TE/R 50/2019	S.B.LEGAL ASSOCIATES	23	06/08/21
175	4404	RAD 369/2020	RAJESH MIRCHANDANI	22	06/08/21
176	4365	RAE 1641/2389/2006	JYOTSNA VYAS	25	06/08/21
177	4493	RAE 1276/1999	K.K. PACHEGEN	26	06/08/21
178	3972	MARJI 3539/2011 IN LE 19/2008	CHANDRAREKHA MANTRI	3	07/08/21
179	4385	A 16/2004 IN RAER 611/1995	H P PANDE	3	07/08/21
180	4506	RAE 1017/2021	SUBHASH GHATGE	6	07/08/21
181	3917	RAE 1585/1998	M P& MARYADIL	10	07/08/21
182	4040	RAE 672/2009	AMIT KARLE	12	07/08/21
183	3794	RAN 4/2020	SNEHA MALI	12	07/08/21
184	4517	RAE 698/2018	DEEPALI BASMIA	10	07/08/21
185	4516	RAE 1778/201	MS DEEPALI BASMIA	17	07/08/21
186	4396	RAE 398/2021	B A CHOWLERA	21	07/08/21
187	4397	RAE 450/913/98	M R MEHTA	21	07/08/21
188	4296	RAN 45/2017	REKHA C SHUKLA	19	07/08/21
189	4353	RAE 1260/99	B N SHUKLA	19	07/08/21
190	4245	LEC 70/2016	S S KHAN	20	07/08/21
191	4373	RAE & R 1827/2008	SNEHAL MODI	25	07/08/21
192	4374	RAD 185/2007	SNEHAL MODI	25	07/08/21
193	3134	APPEAL 311/14 IN TE/R 556/2001	D. K. PARONIGAR	2	02/0821
194	4218	TE 61/2021	DEVENDRA MISHRA	23	07/0821
195	4395	RAE 365/2020	B.A.CHOWLERA	24	07/0821
196	4372	RAD 85/2021	S.E.KAWADW	24	07/0821
197	4507	RAE 1557/2008	S.M.MALEKPUR	24	07/0821